

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 488
ANSWERED ON 4TH FEBRUARY, 2021**

UPGRADATION OF ROAD NETWORK IN RAJASTHAN

488. SHRI BALAK NATH:

SHRI SUMEDHANAND SARASWATI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the details of plans/schemes being implemented by the Government for upgradation and extension of road networks in the country at present, State and Plan-wise;

(b) the details of funds allocated and utilised under the said plans, State-wise;

(c) the criteria to convert State Highways (SH) into National Highway (NH) in the country;

(d) the details of works undertaken for upgradation of road networks in Rajasthan during the last three years; and

(e) the details of NHs constructed in Rajasthan during the said period?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) The Ministry is primarily responsible for development and maintenance of National Highways (NHs). The Ministry took up development of NHs / roads under various phases of National Highways Development Project (NHDP), Special Accelerated Road Development Programme for the North East Region (SARDP-NE) including Arunachal Pradesh Package of Roads, Special Programme for Development of Roads in the Left Wing Extremism (LWE) affected areas, Externally Aided Projects (EAP), National Highways

(Original) [NH (O)] scheme, etc. Various phases of NHDP envisaged development of NHs to 4/6 lane and 2 lane NH standards, development of expressways, etc. Development of most of the roads/ NHs under other schemes envisages their upgradation to 2 lane NH standards.

The Ministry had taken up detailed review of NHs network with a view to develop the road connectivity to Border areas, development of Coastal roads including road connectivity for Non-Major ports, improvement in the efficiency of National Corridors, development of Economic Corridors, Inter Corridors and Feeder Routes along with integration with Sagarmala, etc., under “Bharatmala Pariyojana”. Under this proposal, the Ministry identified stretches for development of about 26,200 km length of Economic Corridors, 8,000 km of Inter Corridors, 7,500 km of Feeder Routes, 5,300 km Border and International connectivity roads, 4,100 km Coastal and Port connectivity roads, 1,900 km Expressways, National Corridor Efficiency improvement by development of ring roads around 28 cities, decongestion of about 125 choke points and 66 congestion points, development of 35 nos. of Multimodal Logistics Parks.

The Cabinet Committee on Economic Affairs (CCEA) approved the proposal for investment approval for Phase-I of “Bharatmala Pariyojana” during its meeting held on 24.10.2017. “Bharatmala Pariyojana” Phase-I includes development of about 9,000 km length of Economic corridors, about 6,000 km length of Inter-corridor and feeder roads, about 5,000 km length of National Corridors Efficiency improvements inter-alia entailing development of ring roads/ bypasses, etc., for decongestion of choke points/ congestions points, about 2,000 km length of Border and International connectivity roads, about 2,000 km length of Coastal and port connectivity roads, about 800 km length of Expressways and balance length of about 10,000 km of roads under NHDP.

The State/UT wise details of fund allocated for development of NHs and expenditure incurred during last three years is placed at Annexure-I.

The Ministry also allocates fund for development and maintenance of State Roads under the Central Road & Infrastructure (CRIF) and Economic Importance & Interstate

Connectivity (EI&ISC) Schemes as per the CRIF Act, 2000, amended by the Finance Act, 2019.

The State/UT wise details of accrual/ allocation of funds and the funds released/ expenditure incurred under CRIF and EI&ISC during last three years is placed at Annexure-II and Annexure-III respectively.

(c) The Ministry keeps on receiving proposals from various State Governments/Union Territories (UTs), etc., for declaration of State roads, including State Highways (SHs), as new National Highways (NHs). The Ministry considers declaration of some State roads as new NHs from time to time based on requirement of connectivity, inter-se priority and availability of funds. The Ministry had devised an 11 point criteria for declaration of State roads as new NHs. the main criteria for declaration State roads as new NHs included the roads running through length / breadth of the country, connecting adjacent countries, roads linking National Capital with the State Capitals, connecting one state capital with another state capital, major ports, non-major ports, large industrial centers or tourist centers, roads meeting very important and critical strategic requirements in hilly and isolated areas, arterial roads which enable sizeable reduction in travel distance and achieve substantial economic growth thereby, roads which help in opening up large tracts of backward areas and hilly regions (other than strategically important ones), achieving a National Highways grid, and above all, roads with high traffic density, and the availability of Right of Way etc.

(d) The details of works undertaken on NHs in the State of Rajasthan during last three years is as below:

Rs. In crore, Length in Km.			
Sr. No.	Year	Length	Cost
1.	2017-18	611	6,805
2.	2018-19	977	5,261
3.	2019-20	470	2,125

(e) The details of length of NH constructed in the State of Rajasthan during last three years is as below:

Length in Km.		
Sr. No.	Year	Length Constructed
1.	2017-18	1,075
2.	2018-19	728
3.	2019-20	1,018

ANNEXURE - I**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO. 488 FOR ANSWER ON 04.02.2021 ASKED BY SHRI BALAK NATH AND SHRI SUMEDHANAND SARASWATI REGARDING UPGRADATION OF ROAD NETWORK IN RAJASTHAN****The State/UT wise details of fund allocated for development of NHs and expenditure incurred during last three years**

Sl. No.	States/UTs/Schemes/Agency	Amount in Rs. crore					
		2017-18*		2018-19*		2019-20*	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
1	Andhra Pradesh	1,781	1,781	2,260	2,054	1,809	2,011
2	Arunachal Pradesh	62	62	90	89	81	81
3	Assam	308	308	414	421	430	428
4	Bihar	1,690	1,524	1,598	1,554	1,899	1,553
5	Chhattisgarh	1,108	1,072	1,831	1,342	709	697
6	Goa	527	527	940	973	1,004	976
7	Gujarat	166	163	392	390	545	719
8	Haryana	105	105	330	375	105	108
9	Himachal Pradesh	307	306	351	328	160	99
10	Jammu & Kashmir	35	35	45	44	50	26
11	Jharkhand	261	261	320	320	163	182
12	Karnataka	1,241	1,203	1,630	1,561	1,361	1,293
13	Kerala	172	172	280	301	294	327
14	Madhya Pradesh	855	855	1,665	1,887	2,279	2,535
15	Maharashtra	2,966	2,964	7,051	7,445	10,341	10,998
16	Manipur	76	75	260	260	397	392
17	Meghalaya	30	28	71	58	35	20
18	Mizoram	41	41	80	80	85	85
19	Nagaland	38	38	200	200	445	414
20	Odisha	708	717	790	774	451	462
21	Punjab	746	746	786	808	883	1,020
22	Rajasthan	888	886	1,296	1,290	1,124	1,062
23	Sikkim	5	5	1	0	0	0
24	Tamil Nadu	664	664	870	884	530	423
25	Telangana	410	410	1,220	1,213	1,515	1,494
26	Tripura	61	61	50	50	65	62
27	Uttar Pradesh	1,111	1,107	2,040	1,996	1,838	1,765
28	Uttarakhand	981	980	1,000	1,011	964	1,044
29	West Bengal	1,230	1,185	991	980	806	792
30	Chandigarh	5	5	2	1	5	0
31	Dadar & Nagar Haveli			2		12	0
32	Daman & Diu					8	0
33	Delhi	36	23	3	0	83	62
34	Puducherry	14	14	30	13	2	1

		Amount in Rs. crore					
Sl. No.	States/UTs/Schemes/Agency	2017-18*		2018-19*		2019-20*	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
35	Other projects under NH(O) / First come first served	214	212	-	-	1,513	#
36	National Highways Authority of India (NHAI)- Cess \$	12,429	12,429	11,569	11,569	11,091	11,091
37	NHAI- Toll \$	8,462	8,462	9,570	9,570	10,600	10,600
38	NHAI- NH(O) \$	3,900	3,900	0	0	1,000	1,000
39	NHAI-TOT \$	-	-	9,682	9,682	10,000	5,000
40	National Highways & Infrastructure Development Corporation Ltd. (NHIDCL) under NH(O)\$	296	296	1,000	1,000	2,165	2,165
41	Border Roads Organization (BRO)\$	0	0	135	135	356	354
42	Special Accelerated Road Development Programme for North-East Region (SARDP-NE) including Arunachal Package\$	4,865	4,838	5,610	5,345	3,680	3,592
43	Special Programme for development of Roads In Left Wing Extremism affected Area (LWE) including Development of Vijayawada-Ranchi Road	1,050	902	905	552	475	409
44	Externally Aided Projects - Head Quarters, NHAI, NHIDCL \$	316	283	222	219	1,242	1,242
45	IEBR / Borrowings by NHAI	59,279	50,533	62,000	61,217	75,000	74,988

***- Authorizations were made to incur expenditure on purely “First Come First Serve” basis subject to the condition that total overall expenditure does not exceed total allocation made during that Financial Year to ensure that there are least surrender of funds. Therefore, expenditure for some States have been more than the allocation made during that Financial Year.**

#- Expenditure included in State/UT wise

\$- State/ UT wise allocation not made

Alloc. – Allocation

Expd. – Expenditure

ANNEXURE-II**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO. 488 FOR ANSWER ON 04.02.2021 ASKED BY SHRI BALAK NATH AND SHRI SUMEDHANAND SARASWATI REGARDING UPGRADATION OF ROAD NETWORK IN RAJASTHAN**

The State/UT wise details of accrual/ allocation of funds and the funds released/ expenditure incurred under CRIF during last three years

Sr. No.	State/UT	Amount in Rs. crore					
		2017-18		2018-19		2019-20	
		Accrual	Release*	Accrual	Release*	Accrual	Release*
1	Andhra Pradesh	319.68	331.48	330.27	326.88	349.64	350.08
2	Arunachal Pradesh	123.72	132.74	127.91	108.39	133.20	126.61
3	Assam	136.14	48.80	140.97	255.92	149.03	149.03
4	Bihar	192.05	25.20	197.71	101.49	210.35	223.16
5	Chhattisgarh	233.52	212.28	243.02	214.02	254.60	371.61
6	Goa	15.50	16.49	15.40	17.47	15.67	7.29
7	Gujarat	417.06	74.57	429.28	531.19	451.33	718.87
8	Haryana	181.95	114.14	185.06	80.93	185.10	200.77
9	Himachal Pradesh	95.81	92.87	98.98	92.56	103.27	87.12
10	Jharkhand	154.79	109.14	160.40	63.33	171.07	137.67
11	Karnataka	432.05	430.00	450.54	508.39	476.84	382.57
12	Kerala	133.81	132.69	136.74	122.85	140.54	0.00
13	Madhya Pradesh	531.20	744.97	551.98	625.70	579.67	693.25
14	Maharashtra	666.90	795.28	688.47	780.42	728.84	629.83
15	Manipur	34.53	6.82	36.14	12.95	38.00	12.64
16	Meghalaya	39.44	13.72	41.04	28.53	43.34	29.10
17	Mizoram	32.02	29.89	33.06	23.40	34.55	34.55
18	Nagaland	25.85	29.17	26.70	54.70	27.87	9.29
19	Odisha	282.79	230.54	293.08	111.93	308.94	286.96
20	Punjab	158.23	162.68	158.35	170.11	159.60	259.37
21	Rajasthan	624.24	589.58	644.38	591.86	669.01	415.17
22	Sikkim	11.75	8.04	12.21	16.76	12.89	4.29
23	Tamil Nadu	364.88	303.59	367.76	416.88	379.65	262.37
24	Telangana	251.67	249.13	263.99	279.08	276.37	234.06
25	Tripura	17.71	3.89	18.44	3.44	19.13	22.03
26	Uttar Pradesh	552.01	890.24	578.63	655.91	624.31	541.09
27	Uttarakhand	97.14	86.20	99.05	85.80	103.98	42.58
28	West Bengal	203.72	145.01	212.57	138.33	224.70	451.67
29	A& N Islands	16.90	12.60	20.01	20.52	20.22	6.74
30	Chandigarh	4.75	0.00	5.62	0.00	5.65	0.00
31	Dadar & Nagar Haveli	3.82	0.00	4.52	0.00	4.57	4.57
32	Daman & Diu	2.34	0.00	2.77	0.00	2.80	0.00
33	Delhi	58.78	1.16	62.49	0.00	59.99	0.00
34	Jammu & Kashmir	335.97	332.57	348.87	344.75	137.85	152.96
35	Ladakh					103.82	17.36
36	Puducherry	11.76	11.64	12.51	0.00	12.01	4.00

***Funds to some States/UTs have been released more than the accrual of a State from the unspent balance of previous years of that States/UTs.**

ANNEXURE-III**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO. 488 FOR ANSWER ON 04.02.2021 ASKED BY SHRI BALAK NATH AND SHRI SUMEDHANAND SARASWATI REGARDING UPGRADATION OF ROAD NETWORK IN RAJASTHAN**

The State/UT wise details of accrual/ allocation of funds and the funds released/ expenditure incurred under EI&ISC during last three years

Sl. No.	State / UT / Agency	Amount in Rs. Crore					
		2017-18		2018-19		2019-20	
		Alloc.	Expd.*	Alloc.	Expd.*	Alloc.	Expd.*
1	Andhra Pradesh	14.00	11.79	0.00	0.00	0.00	0.00
2	Arunachal Pradesh	9.00	4.57	15.00	15.00	40.00	26.49
3	Assam	29.00	17.03	25.00	21.38	52.00	39.97
4	Goa	34.00	19.78	30.00	25.77	20.00	16.11
5	Gujarat	9.00	8.72	7.00	4.24	2.00	0.04
6	Haryana	0.00	0.00	15.00	13.90	30.00	19.66
7	Himachal Pradesh	20.00	16.70	12.50	8.20	12.00	8.35
8	Jharkhand	19.70	19.02	0.00	0.00	0.00	0.00
9	Karnataka	15.00	10.50	5.00	2.56	2.00	0.00
10	Maharashtra	10.00	7.59	4.00	0.78	2.00	0.00
11	Manipur	32.00	33.91	25.00	27.91	25.00	22.50
12	Meghalaya	3.50	0.43	15.00	14.15	22.00	20.44
13	Nagaland	75.00	61.41	55.00	55.46	130.00	147.80
14	Odisha	50.00	49.98	10.00	14.72	55.00	37.87
15	Punjab	10.00	6.28	15.00	10.24	3.50	1.80
16	Rajasthan	22.60	18.08	15.00	9.96	5.00	1.86
17	Sikkim	6.60	7.32	6.00	12.63	11.50	9.40
18	Tamil Nadu	64.00	63.97	75.00	66.27	13.00	11.21
19	Telangana	10.80	7.62	12.00	9.98	10.00	5.95
20	Uttar Pradesh	115.00	103.29	90.00	93.78	26.00	25.91
21	West Bengal	35.00	31.23	3.50	3.33	0.00	0.00
22	Jammu & Kashmir	55.00	57.34	65.00	64.56	5.00	4.62
23	National Highways Authority of India	120.00	120.00				

***Authorizations were made to incur expenditure on purely "First Come First Serve" basis subject to the condition that total overall expenditure does not exceed total allocation made during that Financial Year to ensure that there are minimum surrender of funds. Therefore, expenditure for some States have been more than the allocation made during that Financial Year.**
